

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-125/2008(Pt.)/2536/A.

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Registrar,
Gauhati High Court,
Aizawl Bench, Aizawl.

Dated Guwahati, ^{23rd} March, 2023.

Sub:- **Casual leave with station leave permission.**

Ref:- Your letter dated 13.03.2023.

Sir,

With reference to the above, I am directed to inform you that the prayer of Smti. R. Lalduhawmi, Special Court, ND&PS, Aizawl for **two days commuted leave on 09.03.2023 and 10.03.2023** has been granted subject to submission of her leave application in prescribed format in the Registry of the Gauhati High Court, Aizawl Bench. She is to hand over her charge to the next senior most Judicial officer at the station.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo no.HC.VII-125/2008(Pt.)/2537/A. dtd. 23.03.2023

Copy to:

✓ 1. The Project Manager, Gauhat High Court, Guwahati.

JT.REGISTRAR (VIGILANCE)